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Notice

By virtue of an affidavit sworn before the **Notary Public TITILAGARH** on Dated **3rd April 2024**, I, **Mr. ANIL AGRAWAL**, Address **SAINTALA, BALANGIR, OISHA** have changed my name from **“ANTIM KUMAR AGRAWAL”** to **“ANIL AGRAWAL”**. Henceforth, I shall be known as **“ANIL AGRAWAL”** for all purposes.

ANIL AGRAWAL